

[*Translation*]**Unauthorised Colonies in Delhi**

2372. SHRI SATYA DEO SINGH:
SHRI RAJENDRA
AGNIHOTRI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware that the number of unauthorised colonies has been increasing in Delhi for the last few years;

(b) if so, the number of unauthorised colonies increased during the last two years; and

(c) the action taken to check the increase of unauthorised colonies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) On the basis of estimates prepared by Delhi Administration as on August 1990, there were 1207 unauthorised as well as regularised unauthorised colonies in Delhi.

(c) Action is taken by the concerned Departments against unauthorised colonies under the relevant Acts from time to time.

Pathways and Markets Near India Gate

2373. SHRI RAM BADAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to construct two overhead pedestrian pathways and two underground markets near India Gate in New Delhi:

(b) if so, the time by which the construction work is likely to commence; and

(c) the total expenditure estimated to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). Do not arise.

Gas Cracker Projects

2374. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Gas Authority of India propose to set up Gas Cracker Projects during the current year; and

(b) if so, the locations thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). GAIL propose to set up a Gas Cracker and downstream units at Auraiya in Uttar Pradesh.

[*English*]**Water and Sewer Lines in Walled City**

2375. SHRI TARA CHAND KHANDELWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware that century old sewer and drinking water lines in the walled city area of Delhi both are interconnected at several places;

(b) whether the Municipal Corporation of Delhi has failed to clean the sewerage lines and to check their inter-connection with drinking water lines;

(c) whether the residents in the area are getting dirty drinking water as a result of inter-connection of these lines; and